

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A No. 3955/2018

This the 16th day of October, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Naripender, Aged-35 years,
Group 'C', Desi : Teacher,
S/o. Sh. Ram Kumar,
R/o 298, Sector-23, Sonipat,
Haryana – 131 001 [ID No. 2013112819]
2. Sandeep Kumar, Aged-34 years,
Group 'C', Desi : Teacher,
S/o. Sh. Jai Prakash,
R/o Village Saiya Khera,
Tehsil Gannor,
District Sonipat,
Haryana [ID No. 2013049053]
3. Sardar Bhagar, Aged-27 years,
Group 'C', Desi : Teacher,
S/o. Sh. Ram Kishun,
R/o J-728, Mangolpuri,
Delhi [ID No. 2014244482]
4. Suman Rani, Aged-39 years,
Group 'C', Desi : Teacher,
D/o. Sh. Chander Singh,
R/o House No. 58/10, Deep Colony,
Badshai Road, Ganaur, District Sonipat,
Haryana [ID No. 2013180499]

....Applicants

(By Advocate : Mr. Vijay Datt Gahtori with Shri S.P. Rana)

Versus

1. Government of NCT of Delhi
Directorate of Education,
Old Secretariat, Delhi – 110 054.

2. Government of NCT of Delhi
Directorate of Education, E-5 Branch,
Room No. 116, Old Patrachar Vidyalaya Building,
Timar Pur, Delhi – 110 054.
3. Government of NCT of Delhi,
Dy. Directorate of Education,
North West B, FU Block, Pitampura,
Delhi – 110 034.

...Respondents

ORDER (ORAL)

Mr. V. Ajay Kumar, Member (J) :-

When the matter was taken up for hearing, learned counsel for applicants seeks leave of this Tribunal to withdraw the OA with liberty to file a better one. Accordingly, the OA is dismissed as withdrawn with the liberty as aforesaid. No costs.

MA shall also stands disposed of.

(A.K. BISHNOI)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

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